

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 9105/2013

MRITUNJAY SHARMA

Appellant(s)

VERSUS

C.I.T AGRA

Respondent(s)

Date : 13/08/2015 This appeal was called on for hearing today.

For Appellant(s) Mr. Vijay Kumar,Adv.
Ms. Aparna Jha,Adv.

For Respondent(s) Mr. Awadhesh Kumar Singh,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant shall within a period of four weeks file the affidavit of valuation, failing which appropriate orders shall follow on the next date.

List again on 30.10.2015.

(M K HANJURA)
Registrar

MG